

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 4107 of 2020

Doctor Ichagutu alias Rohit Ichagutu ... Petitioner

Versus

The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Ms. Shruti Shrestha, Advocate

For the State : Mr. Sanat Kr. Jha A.P.P.

Order No. 02

Dated 29th July, 2020

The defects, as pointed out by the office, are ignored.

Call for the case diary.

Let this case be listed after receipt of the case diary under the heading
'For Admission'.

(RONGON MUKHOPADHYAY,J.)

MK